

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

O.A.No.2011/1995

(b)

New Delhi the 14th October, 1999.

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI S.P. BISWAS, MEMBER(A)

S.S.Sharma,
Son of Late Pt.Sukh Dev Pershad,
Lecturer in English,
G.B.Pant Polytechnic, Okhla, New Delhi.
R/o 380 Pathanpura, Shahdara,
Delhi-110032.

..Applicant

vs.

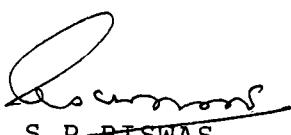
1. Union of India,
Ministry of Human Resource Development,
Through its Secretary,
Shastri Bhavan, New Delhi.
2. Lt. Governor,
Government of National Capital Territory of Delhi
6,Raj Niwas Marg,
Delhi-110054.
3. Secretary(Training & Technical Education),
Directorate of Training and Technical Education, Delhi
C-Block, Vikas Bhavan, New Delhi.
4. The All India Council for Technical Education,
Through its Secretary(Member),
Indira Gandhi Sports Complex,
Indraprastha Estate,
New Delhi- 110002.

.. Respondents

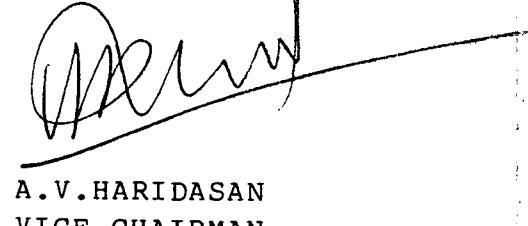
O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

None appears for the applicant even on the second call. This case is appearing on the list for the last 10 days. It appears that the applicant is not interested in pursuing the matter any further. Hence the application is dismissed in default and non-prosecution without any order as to costs.


S.P.BISWAS

MEMBER(A)


A.V.HARIDASAN
VICE CHAIRMAN

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